## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) NO. 356/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M.

Nan	ne of the Company	Jai Balaji Industries Ltd -Vs- Jai Venktesh Concast Po		
Under Section		8 & 9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Uttam Skanna, Advocate & For the Opperational Credition Works 19.07.17

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## ORDER

Ld. Lawyer on behalf of Operational Creditor is present and prays for some time as the Ld. Counsel appointed in the instant case is unable to be present in the court today. Heard, prayer is allowed.

Fixed on 18.07.2017.

MANORAMA KUMARI MEMBER(J)